

**IN THE COURT OF SH. HARJYOT SINGH BHALLA, CMM,
ROUSE AVENUE DISTRICT COURTS,
NEW DELHI**

CBI Vs. Deepak Talwar & Ors
RC-DAI-2017-A-0036

05.06.2020

Present: None.

ORDER

Vide a separate order bail application has been disposed off. Accused is on interim bail and is granted 3 days time to furnish fresh bail bonds in terms of the order. List on 9.6.2020. Order be sent to parties/ counsel/representatives through Email.

Harjyot Singh Bhalla
CMM/RADC/New Delhi
05.06.2020